

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 752 of 2019

In the matter of:

Mr. Mahendra Govindlal Agarwal

....Appellant

Vs.

Taranjot Resources Pvt. Ltd. & Anr.

....Respondents

Present:

Appellant: Mr. Bommineni Vivekananda, for Advocate.

**Respondents: Mr. Piyush Bhardwaj, Advocate for R-1.
Mr. Ankur Khandelwal, for Advocate.**

ORDER

(Through Virtual Mode)

05.08.2020: Heard the Learned Counsel for the Parties at length.

Judgment reserved.

Parties may also file the Written Submissions not more than three pages alongwith the citation within five days.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Ms. Shreesha Merla]
Member (Technical)**

sim/md